

CENTRAL ELECTRICITY REGULATORY COMMISSION

Record of Proceedings

PETITION NO. 84/2009

Sub: Petition under Section 146 read with Sections 142, 149 and 11 (2) of the Electricity Act, 2003.

Date of hearing : 25.2.2010

Coram : Dr. Pramod Deo, Chairperson
Shri S.Jayaraman, Member
Shri V.S.Verma, Member

Petitioner : Global Energy Ltd., New Delhi

Respondents : 1. Principal Secretary, Govt. of Karnataka, Energy Department, Bangalore
2. Chief Engineer, Karnataka State Load Despatch Centre, Bangalore
3. Karnataka Power Transmission Corporation Limited, Bangalore
4. Western Regional Load Despatch Centre, Mumbai

Parties present : Shri Rajat Singh, Advocate, GEL
Shri Anand K. Ganesan, Advocate, KPTCL

Learned counsel for the petitioner sought time to file submission. The prayer was not opposed by learned counsel for KPTCL. The request was granted.

2. The application shall be re-notified on 18.3.2010.

Sd/-
(T.Rout)
Joint Chief (Law)